

LOK SABHA
UNSTARRED QUESTION NO. 3601
TO BE ANSWERED ON 22.03.2023

IMPORT AND EXPORT OF GARMENTS

3601. DR. MANOJ RAJORIA:
SHRIMATI RANJEETA KOLI:
SHRI SUMEDHANAND SARASWATI:

Will the Minister of TEXTILES वस्त्र मंत्री
be pleased to state :

- (a) the status of import and export related to garments in the country for the last three years;
(b) the efforts made by the Government to reduce the import of goods and promote exports in the country; and
(c) the details of facilities and assistance provided by the Government in this regard?

उत्तर
ANSWER
वस्त्र राज्य मंत्री (श्रीमती दर्शना जरदोश)
THE MINISTER OF STATE FOR TEXTILES
(SMT. DARSHANA JARDOSH)

(a): The status of import and export related to garments in the country for the last three years are as follows:

(USD mn)

	2019-20	2020-21	2021-22
Import of garments	1,144	881	1,265
Export of garments	15,488	12,272	16,015

Source : DGCI&S provisional data

(b) & (c): Government is implementing various schemes viz, Pradhan Mantri Mega Integrated Textile Region and Apparel (PM MITRA), SAMARTH (Scheme for Capacity Building in Textile Sector), Silk Samagra, National Handloom Development Programme, National Handicraft Development Programme, Integrated Wool Development Programme (IWDP), National Technical Textile Mission (NTTM), Scheme for Integrated Textile Parks (SITP) etc. catering exclusively for development of textile sector in the country. Further, Government is promoting production of MMF Apparel, MMF Fabrics and Products of Technical Textiles in the country through Production Linked Incentive (PLI) Scheme for Textiles. The import is regularly monitored by the Government. BIS Standards and QCOs (Quality Control Orders) have been taken up actively to regulate sub-standard quality and cheap import.

India has so far signed 13 Free Trade Agreements including recently concluded agreement with UAE and Australia; and 6 Preferential Trade Agreements with various trading partners. In order to boost export of textiles products, Government extended continuation of Rebate of State and Central Taxes and Levies (RoSCTL) on exports of Apparel/Garments and Made-ups. Further, textiles products not covered under the RoSCTL are covered under Remissions of Duties and Taxes on Exported Products (RoDTEP) along with other products.

Government also provides financial support to various Export Promotion Councils and Trade Bodies engaged in promotion of textiles and garments exports, for organising and participating in trade fairs, exhibitions, buyer-seller meets etc.
